

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO.IV, NEW DELHI.**

Appeal No. 615/252/(3)ND/2018

In the matter of:

Inderprastha Machin Tools Pvt. Ltd.

...Appellant

Vs.

Registrar of Companies

...Respondent

SECTION: Under Section 252

Order delivered on 28.05.2018

CORAM

**DR. DEEPTI MUKESH
HON'BLE MEMBER(J)**

For Appellant
For Respondent

Mr. Praveen Mahajan, Adv.

ORDER

The Ld. Counsel for the appellant states that the copy of appeal has been served ROC and Income tax are directed to file reply within two weeks. Rejoinder within one week. All the copies to be served in advance to the other side. For further consideration on 10th July, 2018.

Ritu Sharma

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**(DR. DEEPTI MUKESH)
MEMBER(JUDICIAL)**